
S.K.Sharma Contractor Vs ITO

Income Tax Appeal No. 798/DEL/2023

Court: Income Tax Appellate Tribunal (Delhi H Bench)

Date of Decision: May 30, 2024

Acts Referred:

Income Tax Act, 1961 – Section 143(3), 154, 154(7), 154(8), 220(2), 244A, 246A

Hon'ble Judges: Vikas Awasthy, J; Avdhesh Kumar Mishra, (AM)

Bench: Division Bench

Advocate: Deepanshu Agarwal, Anuj Garg

Final Decision: Allowed

Judgement